shrive. N. GADGIL: Sir, as far as the post of Director. Film Festival is concerned, it is quite a high-ranking post and, therefore, it is advertised and circulated and in that we consult the Bureau of Public Enterprises also. Therefore, it is not as if we send somebody for some training with a view to appoint him. It is a post for which consultation with the Bureau is necessary. Then it is considered by the Ministry since it is a very high-ranking post.

SHRI SURESH KURUP: What about Hawaii, Sir? My question was what is the qualification of the Assistant Director who has been sent to the Hawaii Film School for further study. What is the criterion regarding appointment of such a Director with regard to cinema?

SHRI V. N. GADGIL: I have already said. I do not know which case he is referring to, but nobody is sent abroad with a view to later on appoint him as Director. As I said, a certain procedure is adopted for appointment as Director.

SHRI SURESH KURUP: Sir, my specific question was why...(Interruption)

MR. SPEAKER: There is no question now. You can send another notice saying with which one you are concerned, and then he will give the answer.

MR. SPEAKER: It is all right now. I cannot have a running commentary on this.

SHRI SURESH KURUP: Sir, the present Assistant Director of the Film Festival Directorate has been sent to the Hawaii Film School for further study.

SHRI V. N. GADGIL: This person who has gone is a Joint Director. He has gone on fellowship. The Government is not spending any money for him.

SHRI SURESH KURUP: It is he or she, Sir?

MR. SPEAKER: Are you concerned with the Joint Director or with he or she?

SHRI BHAGWAT JHA AZAD: He or she, they are equal now.

MR. SPEAKER. Nowadays they are equal.

AN HON, MEMBER: But they are not the same,

Fishing harbour projects in Maharashtra

*419 SHRI S.G. GHOLAP: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Mirkarwada Fishing Harbour in Ratnagiri district of Maharashtra was approved long back, and if so, what is the progress of the project; and
- (b) whether Maharashtra Government have also submitted several other proposals for fishing harbours like Satapati, Dahanu for the sanctson of Union Government, and if so, the action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA):
(a) Yes, Sir. The fishing harbour at Mirkarwada was sanctioned in April, 1977 and 80% of the work has been completed.

(b) No, Sir. These proposals were prepared by the Central Institute of Coastal Engineering for Fishery, Bangalore (CICEF). They were sent to the State Government for scrutiny and acceptance of the proposals and sharing of cost as per approved pattern. Because of financial constraints, it is not possible to take up the implementation of these projects for the present.

SHRI S.G. GHOLAP: It is said that the Central Institute of Coastal Engineering for Fishery has prepared the list of some projects and those projects are sent to the States for their approval. What about the States? May I know whether they have accepted the proposals? What are the proposals?

SHRI YOGENDRA MAKWANA: 127 projects have been sanctioned: 5 major, 26 minor and 96 small landing centres. Out of this 4 major, 9 minor, and 73 small landing centres have been so far commissioned. 1 major, 17 minor and 23 landing centres are under construction. If the hon. Member is interested to know at what stage they are lying, I can tell him about the position. I have got the Statewise list.

MR. SPEAKER: You can lay it on the Table of the House.

SHRI YOGENDRA MAKWANA: Yes, Sir. I will lay it on the Table of the House.

SHRI S.G. GHOLAP: Which are the major projects which have been accepted and recommended for construction?

SHRI YOGENDRA MAKWANA: That I am going to put on the Table of the House. That is what I said.

PROF. MADHU DANDAVATE: You are putting everything on the Table.

SHRI YOGENDRA MAKWANA: It is a long list. If you are interested I will read it.

MR. SPEAKER: Not everything. I will not allow it.

SHRI S.G. GHOLAP: 2 major projects are under construction. Out of that, Mirkarwada has been accepted in 1977. Still it is incomplete. What about its progress? When it will be completed? Next is Sasoon dock harbour which is in Bombay itself. It is also held up. What action has been taken by the Government to complete it?

SHRI YOGENDRA MAKWANA: So far as Sadoon dock harbour is concerned it was in the high court because the people living in Colaba objected to it and now there is a dispute between the contractor and the Government and therefore

it is pending. So far as Mirkarwada is concerned, it is also pending because there was some dispute and now it will be finished as early as possible.

SHRI K.S. RAO: Machilipatnam port in Andhra Pradesh is one which has got more than thousand years' history. Machilipatnam sea coast is not tapped so far as fishing is concerned. There is a proposal to have a fishing harbour there. I understand that proposal has been sent to the Minister. May I know from the Minister at what stage it is and whether the Government will expedite the sanction of the fishing harbour?

SHRI YOGENDRA MAKWANA: I said this earlier also. There is a constraint of funds. Therefore at, present we are not considering many of the projects. But so far as the projects which are sanctioned is concerned, we are taking them up as early as possible.

MR. SPEAKER: Panigrahi-Q 420.

SHRI CHINTAMANI PANIGRAHI: You can understand the plight of Orissa, Sir. My question is No. 420.

[Translation]

MR. SPEAKER: Panigrahiji, as is the number, so is the question.

[English]

SHRI CHINTAMANI PANIGRAHI: Though it is Q No. 420, I must express my thanks to the Minister, that he has agreed to answer it.

[Translation]

MR SPEAKER: He is really taking it as 420.

[English]

New T.V. Centres in Orissa

*420. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

(a) whether Government have decided